

Ministry of Law and Justice
Legislative Department

Room No: 415D, Shastri Bhawan,
New Delhi-110001.


Subject: Inquiry under Rule-14 of the Central Civil Service (Classification, Control and Appeal) Rules, 1965 against Ms. Tushti Chopra, Superintendent (Legal) in the Department-Reg:

Memorandum No. C-14012/1/2020-Admn.I (L.D), Dated 13th December, 2021.

Ms. Tusti Chopra, Superintendent (Legal), the Charged Officer (CO), remained absent for proceedings today.

Shri. G. Panmei, Deputy Legislative Counsel is in attendance today. He was partly examined by P.O. Partial examination has been done. Further examination of the said witness is deferred for the day. The said witness in attendance is hereby directed to appear in the matter on 9-03-2022 at 11:30 am for the examination in chief.

Proceedings adjourned to 09-03-2022 at 11:30 am.


(Dr. K.V. Kumar)
Addl. L.C & IO
07-03-2022

उप सचिव (प्रशा.) विभागा

डा. सं. ११०

दिनांक ०८/०३/२०२२

Copy to:

1. Ms. Tusti Chopra, Superintendent (Legal)
2. The Presenting Officer (Shri. Shanti Bhushan, DLC).
3. Deputy Secretary, Admn-I Section, Legislative Department, with a request to—

- (i) serve a copy to Tusti Chopra, Superintendent (Legal);
- (ii) email to chopratushti@gmail.com;
- (iii) publish in the web site of the Legislative Department;
- (iv) paste a copy in the notice board of the Department;
- (v) provide original documents at the time of hearing on 9-03-2022.

Sh V.S.
8/3/2022
Kindly do
if you

